ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL

GUWAHATI BENCH

IA No.03/2017

In TP No.22/397/398/GB/2016 (CP No. 205/2015)

Ram Swaroop Joshi & Ors.

- Petitioners

-Versus-

Buildworth Pvt.Ltd & Ors.

- Respondents

PRESENT

Hon'ble Mr. Justice P K Saikia, Member (J)

Date of hearing: 08.03.2017

Name of the Company	
Under Section	397/398

SI.	Name & Designation of Authorized	Appearing on behalf of	Signature	
No.	Representative.(in Capital Letters).		with date	

ORDER

Heard Mr. K.Goswami and Mr.R.Sarmah, learned counsel appearing on behalf of the applicants. Also heard Ms. M. Hazarika, assisted by Ms. A.R.Mower, learned counsel appearing on behalf of the respondents.

Ms. M.Hazarika, learned senior counsel for the respondents submits that the respondents have filed reply affidavit. Mr. K.Goswami, learned counsel for the applicants, however, prays for some time to file rejoinder.

Prayer is allowed.

List the matter on 07.04.2017 for hearing.



The learned counsel for the applicants is directed to submit rejoinder, if any, at least one week ahead of the next date supplying copies thereof simultaneously to the learned counsel for the respondents.

The

Member (Judicial) National Company Law Tribunal, Guwahati Bench, Guwahati.

samir